

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 2

CA No. 119/19
in
CP(IB) No. 42/Chd/Hry/2017
(Admitted)

IN THE MATTER OF:

Corporation Bank

...Petitioner

Vs.

Atmek Auto Ltd.

...Respondent

Under Section: 7, 60(5), IBC 2016

Order delivered on 24.07.2024

CORAM:

SH. ASHISH VERMA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the erstwhile RP/Applicant: Mr. Sanjay Bhatt, Advocate

For Respondent No.1 : Mr. Arvind Kumar and Ms. Henna George, Advocates
in CA No.119/2019

For Respondent No.2 : Mr. Aashish Chopra, Senior Advocate
in CA No. 119/2019 Ms. Nitika Sharma, Advocate

Mr. Amitabh Tewari, Advocate

ORDER

List the matter before the Regular Bench on 21.08.2024.

Sd/-
(ASHISH VERMA)
MEMBER (T)

Sd/-
(HARNAM SINGH THAKUR)
MEMBER (J)

Preeti